

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA 156/2001 in
OA 1674/1999

(32)

New Delhi this the 30 th day of April, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

1. Union of India, through
The General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Chief Administrative
Officer(C), Northern Railway,
Kashmiri Gate, Delhi-6
3. The Senior Section Engineer(C),
Northern Railway, Delhi Cantt.

..Review Applicants

VERSUS

1. Shri Rama Nand S/O Sh. Bangali
Resident of Railway Tent Sarai
Rohilla, Delhi and employed as
Gangman under Senior Section
Engineer(P.Way) Construction,
Northern Railway, Delhi Cantt.

..Respondent

O R D E R (By Circulation)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

The applicants (UOI & Ors) have filed Review Application (RA 156/2001) praying for re-call of the order dated 17.11.2000 in OA 1674/1999.

2. The above referred to the order dated 17.11.2000 is an oral order passed in the presence of both the learned counsel for the parties. In that order, after hearing the learned counsel and taking into account the facts and circumstances of the case, the OA was allowed quashing the impugned order dated 5.5.1999 and leaving it open to the respondents to pass any other order in accordance with law and Rules. From the perusal of the averments made in the RA it is clear that the applicants(respondents) in OA are trying

to re-argue the case. There is no error apparent on the face of the record or any other sufficient grounds as provided under Section 22(3)(f) of the Administrative Tribunals Act, 1985 read with Order 47, Rule 1, CPC to justify allowing the R.A.

3. In the above circumstances, RA 156/2001 is accordingly rejected.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice Chairman(J)

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